

**Status of implementation of recommendations/observations contained in the 27th
and 47th Reports of the Department-related Parliamentary Standing
Committee on Communications and Information Technology**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I wish to lay the following statements regarding:—

(a) Status of implementation of recommendations/ observations contained in the 27th Report of the Department-related Parliamentary Standing Committee on Communications and Information Technology on ‘Ethical Standards in Media Coverage’.

(b) Status of implementation of recommendations/ observations contained in the 47th Report of the Department-related Parliamentary Standing Committee on Communications and Information Technology on ‘Review of functioning of Central Board of Film Certification (CBFC)’.

**Status of implementation of 67th Report of the Department-related Parliamentary
Standing Committee on Agriculture, Animal Husbandry and Food Processing**

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH): I wish to lay a statement regarding Status of implementation of Recommendations/Observations contained in the 67th Report of the Department-related Parliamentary Standing Committee on Agriculture, Animal Husbandry and Food Processing on ‘Scheme for Creation/Expansion of Food Processing and Preservation Capacities — An Evaluation’.

MR. CHAIRMAN: Shri Jitin Prasada to move a Motion for election of one member to the Tobacco Board.

MOTION FOR ELECTION TO THE TOBACCO BOARD

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND